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## Launching of Coast Guard Vessel SAMAR

# 1002. SHRI VIREN J. SHAH : SHRI SATYA PRAKASH MALVIYA : SHRI MOHINDER SINGH

## LATHER :

Will the Minister of DEFENCE be pleased to state :

(a) whether Government's attention has been drawn to a news item published in the Indian Express of the 15th Septem ber, 1992 regarding the launching of Coast Guard Vessel SAMAR on August 26. 1992;

(b) whether it is a fact that the special patrol vessel SAMAR was launched in an incomplete condition;

(c) whether after the launching of the ship it was again brought back into the shipyard to complete, various fittings as it had no under water fittings;

(d) if the answers to parts (a.), (b) and (c) above be in the affirmative what are the details in this regard;

(e) what is the total cost incurred on the vessel SAMAR and on its launchnig from the shipyard; and

(f) what are the circumstances under which the vessel SAMAR was delivered in an incomplete condition indicating therewith the persons responsible for it ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) (a) Yes, Sir.

(b) and (c) Launching of a vessel is only one of the many stages in its construction. After launch, the vessel has to be docked/basined to complete the remaining fittings before it is fully ready for commissioning/delivery. This is a standard shipbuilding practice. CG vessel ASMAR was launched on 26 Aug., 92 after obtaining certification of sea-worthiness from the Competent Classification Society.

(d) Does not arise.

(e) The total amount paid so far to the shipyard is only Rs. 9.50 crores.

(f) Does not arise.

### Rehabilitation Centres for war-widows in Bihar

to Questions

1003. SHRI RAMENDRA KUMAR YADAV 'RAVI' : Will the Minister of DEFENCE be pleased to state :

(a) what is the number of rehabilitation centres set up for the war-widows in Bihar and what are the locations thereof;

(b) the amount allocated to these centres during each of the last three years and the details of their activitis;

(c) whether Government have received complaints or representations regarding malfunctioning of these Centres; and

(d) if so, the detail's thereof and what action has been taken thereon ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) and (b) No Rehabilitation Centre exclusively for warwidows exists in the State of Bihar. Four Vocational Training Centres for providing training to ex-Servicemen/widows in activities like stitching, typing, embroidery, radio/television repairs etc. have recently been approved for being set up at Patna, Bhojpur, Ranchi and Chaibasa. An amount of Rs. 2,02 lacs, being the Central share, was released to the State Government in January 1992 for setting up these Centres. Centres at Patna and Bhojpur have already become functional.

(c) No, Sir.

(d) Does not arise.

### Transfer of Army Ordnance Depot from Alipore to Panagarh

1004. PROF. SAURIN BHATTACHAR-YA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have decided to transfer the Army Ordnance Depot from Alipore in Calcutta to Panagarh;

(b) whether it is a fact that various brigades and regiments in and around Calcutta dependent on this Army Ordnance Depot would be adversely affected due to transfer of Depot; and

(c) whether the transfer is sought for getting released 33 acres of prime land for real estate business ?